

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 26.08.2019**

**NOTICE**

**Take notice that the following matters listed on 27.08.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
<b>2.</b>	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
<b>3.</b>	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
<b>4.</b>	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. <b>With</b>	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
<b>5.</b>	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>6.</b>	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>7.</b>	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>8.</b>	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>9.</b>	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1

<b>10.</b>	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>11.</b>	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Anuj Berry	Udayan Jain-R1
<b>12.</b>	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India <b>With</b>	A. Chakrabarty	Udayan Jain-R1
<b>13.</b>	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India <b>With</b>	A. Chakrabarty	Udayan Jain-R1
<b>14.</b>	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

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**By Order**  
-sd/-

**Registrar**